

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 118**

**IA(I.B.C)/533(CH)2023**

**IA(I.B.C)/783(CH)2024**

**In**

**CP(IB) No. 365/Chd/HP/2019**

**(Admitted)**

**IN THE MATTER OF:**  
**SNK Rolling Bearings**

**...Petitioner-Operational Creditor**

**Versus**

**Hoshiar Nirvair Tractors Pvt. Ltd.**

**... Respondent-Corporate Debtor**

**Under Section: 9, 33, 60(5), IBC 2016**

**Order delivered on 04.04.2024**

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 15.05.2024.

Sd/-  
**Court Officer**